COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 86 OF 2017

Dated: 6th August, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M. P. Power Management Co. Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant(s) : Mr. Manoj Dubey

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. M.G. Ramachandran Mr. Shubham Arya for R-2

Mr. R.B. Sharma for R-3 & 29

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R-24

Mr. Mohit Mudgal for R-28

Mr. S. Vallinayagam for R-45

ORDER

As agreed by learned counsel for the parties, list the matter for hearing

on <u>12.11.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member